8. The problems of water logging, .salinity and alkalinity must be brought under control by the use of appropriate technologies and by the adoption of proper water management practices.
9. The management of Command Areas should be reviewed, restructured and revitalised within a specified time so that water is used efficiently. Necessary investments for treating the catchments must be met to prevent the collapse of irrigation system due to premature silitation.
10. Technologies relating to dry farming, land shaping and water harvesting must be propagated and adopted in the interest of moisture conservation and optimal use.
11. Special programmes of conservation and afforestation in the desert areas and of reclamation and rehabilitation in the ravine areas must be launched with greater vigour in order to prevent wind and water erosion.
12. The practice of shifting cultivation should be controlled in order to protect valuable forests.
13. Tand Use Planning should be integrated with rural employment programmes in such a manner that loan and subsidies are given only for those productive activities which represent efficient land use.
14. Rights of tribals and poorer sections on common land should be protected through legal and administrative structures.
15. Stall feeding should be popularised, especially in such areas where grazing land is already degraded.
16. Special Fodder Development Programme in selective blocks should be launched together with a Livestock Development Programme. The aim should be to limit the Livestock population to economically productive stock.
17. Plantations for meeting commercial and industrial needs should preferably be located far away from the habitat.
18. The policy of supplying forest raw materials on subsidised basis to users other than the rural poor should be reviewed so that raw' material is supplied at the prevailing market price, with view to induce such users to go in for massive afforestation programmes, so also to motivate small and marginal farmers to grow forest based raw material for industry at remunerative prices.
19. The use of a alternative packaging material, such as corrugated card boards, plastic bags, etc. instead of wooden packaging, must be explored and encouraged.

Cancellation of Licences of Foreign Vessels

2455. SHRI CO. POULOSE: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to cancel all the permits/licences for deep sea fishing issed to foreign vessels as well as not to renew or extend existing licences and not to grant any new licences in view of the recommendations of the Murari Committee constituted by the Ministry of Food Processing Industries; and

(b) whether the operation of these vessels in our seas has resulted in decrease of fish catches, depletion of commercially important species of fish and enhanced poverty of fishing communities?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL): (a) Based on the decisions taken on the recommendations of the Committee to Review Deep Sea

Fishing Policy, the New Deep Sea Fishing Policy of 1991 involving Joint Venture, Lease and Test Fishing has been rescinded. The Charter Policies of 1981 and 1986 have also been phased out. No renewal, extension or new licences have since been granted. In regard to cancellation of permits, it has been decided that it can be done only on violation of the provisions of the MZI Act 1981, rules/orders thereunder and terms and conditions of the approvals in individual cases in consultation with the Ministry of Law & Justice.

(b) No, Sir.

खर-पतवार को नष्ट किया जाना

2256.**श्री मनोहर कान्त ध्यानी**: क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि उत्तर प्रदेश सरकार ने 21 फरवरी,1997 को धान की फसलों में वृद्धि हेतु खर-पतवारों को नष्ट करने की दृष्टि से रसायनों पर अनुदान देने संबंधी प्रस्ताव सरकार को भेजा है;

(ख) यदि हां,तो सरकार कब तक इसकी स्वीकृति दे देगी;और

(ग) यदि नहीं,तो इसके क्या कारण हैं?

कृषि मंत्रालय में राज्य मंत्री (श्री सोमपाल):(क) धान की फसलों में वृद्धि हेतु खर-पतवार को नष्ट करने की दृष्टि से रसायनों पर अनुदान देने के संबंध में उत्तर प्रदेश सरकार से 21 फरवरी,1997 का कोई प्रस्ताव प्राप्त नहीं हुआ है। तथापि राज्य सरकार ने नई दिल्ली में नियुक्त अपने आवासीय आयुक्त और प्रधान सचिव के माध्यम से दिनांक 4 अगस्त,1997 के फैक्स संदेश में धान की फसलों के लिए खरपतवार-नाशियों पर राजसहायता प्रदान करने का अनुरोध किया है।

(ख) और(ग) राजसहायता पर खरपतवार-नाशी वितरित करने के लिए राज्यों को कोई अनुदान प्रदान करना संभव नहीं हो सका है क्योंकि वर्तमान केन्द्रीय प्रायोजित"चावल और गेहूं आधारित फसल प्रणाली क्षेत्रों में समेकित अनाज विकास कार्यक्रम(आई सी डी पी-चावल और आई सी डी पी –गेहूं)" के अंतर्गत ऐसा कोई प्रावधान नहीं है।

मिट्टी में जिंक सल्फेट की कमी

2457.**श्री मनोहर कान्त ध्यानी**: क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि उत्तर प्रदेश में गेहूं तथा धान की खेती वाली कुल भूमि के आधे भाग में ज़िंक सल्फेट की कमी है;

(ख) क्या यह भी सच है कि धान,मक्का तथा गेहूं के लिए जिंक सल्फेट एक आवश्यक पौष्टिक तत्व हैं;

(ग) यदि हां,तो क्या सरकार उत्तर प्रदेश सरकार के प्रस्ताव पर वर्ष 1994-95 के प्रावधान की भांति अनुदान देने पर विचार कर रही है;और

(घ) यदि हां,तो कब तक तथा यदि नहीं,तो इसके क्या कारण हैं?

कृषि मंत्रालय में राज्य मंत्री (श्री सोम पाल): (क) और (ख) भारतीय कृषि अनुसंधान परिषद् की सुक्ष्म और गौण पोषक तत्वों से सम्बन्धित अखिल भारतीय समन्वित अनुसंधान परियोजना द्वारा उत्तर प्रदेश के विभिन्न जिलों से यादृच्छिक रूप से एकत्रित 28477 मृदा नमूनों के विश्लेषण के अनुसार,यह देखा गया है कि उनमें से लगभग 40 प्रतिशत में जिंक की कमी है। सभी फसलों के लिए जिंक एक अनिवार्य पौध-पोषक तत्व हैं। जिन्क सल्फेट वह उर्वरक है जिसे फसलों के लिए जिंक के स्रोत के रूप में अधिकतर प्रयोग किया जाता है।

(ग) और(घ) फसल-उत्पादन में जिंक की उपयोगिता प्रदर्शित करने के विचार से,1994 से पूर्व अनाज वाली फसलों के उत्पादन की योजना के तहत जिंक सल्फेट के प्रयोग के लिए सहायता दी गई थी। सहायता दिए जाने की स्कीम अब समाप्त कर दी गई है क्योंकि किसानों ने फसल उत्पादन में जिंक का प्रयाग करने की पद्दति को सामान्य तौर पर अपना लिया है।

Brackishwater Aquaculture in Gujarat

2458. SHRI AHMED PATEL: Will the PRIME MINISTER be pleased to state:

(a) whether Government are implementing Central Sector Scheme on Brackishwater aquaculture in Gujarat;

(b) if so, the details thereof; and